

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/49/95/AMR/2023		95 of IBC	State Bank Of India Vs & Shri. T.Samba Siva Rao & Mangalagari Textile Private Limited
	IA(IBC)/15/2024	U/s 7(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016	T.Sambasiva Rao Vs. State Bank Of India & Mangalagari Textile Private Limited

ORDER

Ms. Sarvani Desiraju, Ld. Counsel for the FC and Mr. Lakshmi Narayana Ld. Counsel for PG present. However, vakalatnama on behalf of PG and objections to RP's report not filed. For filing Vakalatnama and objections, list the matter on 13.03.2024.

IA(IBC)/15/2024:

Both the parties present, for filing Counter and Vakalatnama. List the matter on 13.03.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**